

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3760
TO BE ANSWERED ON 17.03.2020**

UPLIFTMENT OF TRANSGENDERS

3760. SHRI S. MUNISWAMY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state

- (a) whether the Government has any plan to introduce new schemes for the upliftment of transgenders;
- (b) if so, the details thereof; and
- (c) the funds allotted in this regard including in the State of Karnataka?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): In order to provide for protection of rights of transgender persons and their welfare, recently, The Transgender Persons (Protection of Rights) Act, 2019, has been enacted w.e.f 10.01.2020. As per clause 14 of the Act, the appropriate Government shall formulate welfare schemes and programmes to facilitate and support livelihood for transgender persons including their vocational training and self-employment.

(c): During 2019-20, an amount of Rs 5.00 Crore has been allocated for the welfare of Transgender Persons including in the State of Karnataka.
